

**CENTRAL ADMINISTRATIVE TRIBUNAL : JODHPUR BENCH  
AT JODHPUR.**

No. M.A. No. 123/2010  
in O.A. 221 of 2010  
and O.A. No. 221 of 2010.

*13.7.*  
**DATE OF ORDER : 6.2012.**

**HON'BLE MR.SUDHIR KUMAR  
HON'BLE MR.V.AJAY KUMAR**

**...MEMBER(A)  
....MEMBER(J)**

**Dr. SOM PRAKASH JOSHI**  
S/o Shri Sheolal Joshi,  
aged 59 years, R/o Near Tapi Baori,  
Bhimji Ka Mohalla, Jodhpur.

**...Applicant**

(By Advocate Shri S.K.Vyas)

1. The Secretary,  
Ministry of Agriculture,  
Govt. of India,  
Krishi Bhawan,  
New Delhi.
2. The Director General,  
Indian Council of Agriculture Research,  
Krishi Bhawan,  
New Delhi.
3. The Director,  
Central Arid Zone Research Institute,  
Jodhpur.

**...Respondents**

*( By Advocate : Shri Ashok Changani. )*

*V-2 - annex*

and on receipt of the said proposal, the second respondent ICAR, shall pass appropriate orders on the same, in accordance with law and Rules, within 90 days therefrom.

5. The OA is disposed of accordingly. No order as to costs.

*V-AJAY KUMAR*  
(V.AJAY KUMAR)  
MEMBER(J)

  
(SUDHIR KUMAR)  
MEMBER(A)

rs.

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